

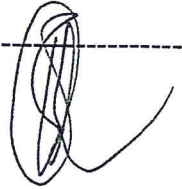

(9)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11 /2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/84/2016  
NAME OF THE PETITIONER(S) : K. B. Vijay  
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others  
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K.S. Ravi Chandran P.C.S. M.K. PREETHA. for ICSR & Co.	PCS for Respondents	
2)	K. Gnantham Kumar	Counsel for Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for applicant in CA 1/2012 and CA1/2014 reported ready for arguments. Counsel for respondents prayed time for making submissions stating that the senior counsel could not attend before the Tribunal as he is held up at NCLAT, Delhi. Time extended at request. Put up on 04.12.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)